

[श्री नबु लिवने]

साल के बाद। वनस्पति और कीनी सम्बन्धी दो रपटों के बारे में आप के सचिवालय के द्वारा आज मुझे खुलासा मिला है। लेकिन अभी तक जो रपटों का खुलासा अभी तक नहीं हुआ है, जिन का सम्बन्ध प्रौद्योगिक विकास मंत्रालय से है। उन में से एक लिनाॉलियम सम्बन्धी रपट है, जो 1971 के मध्य में सरकार के पास आई और दूसरी रपट सिन्थेटिक रबर के सम्बन्ध में है, जो अगस्त, 1970 में सरकार को प्राप्त हुई। इसलिए इस के सम्बन्ध में मेरा जो विशेषाधिकार का प्रश्न है उस को आज सदन के सामने रखा जाये, या मुझे उस के बारे में खर्च करने का मौका दिया जाये।

अध्यक्ष महोदय मैंने अभी तक उन के बारे में नहीं सोचा है।

श्री नबु लिवने : मैंने 16 मई को 8 रपटों की चर्चा की थी जिन में से 6 रपटों का खुलासा हुआ है और अभी तक 2 रपटों का खुलासा नहीं हुआ है। इस लिए प्रेशि विप्रेचारिकार का प्रश्न लिया जाय।

MR SPEAKER I shall ask the Minister to explain it either today or whenever he is in a position to give some information about it

12.29 hrs.

STATEMENT RE: COLLISION OF TRAINS ON WESTERN RAILWAY

MR SPEAKER. Shri L. N. Mishra. (Interruptions). There is nothing before the House.

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA) Sir, I regret to inform the House about a serious accident that took place on the Western Railway on May 31, 1973 (Interruptions)

MR SPEAKER: You may lay it on the Table.

SHRI L. N. MISHRA. Sir, I beg to lay the statement on the Table of the House

Statement

Sir, I regret to inform the House about a serious accident that took place on the Western Railway on May 31, 1973. At about 22.40 hours on that day, suburban train No. 489 Down collided in the rear of suburban train No. 485 Down, which was waiting at gate signal No. 29E between Goregaon and Malad stations on the Churchgate-Borivli multiple line suburban section. As a result of the accident, 16 persons were killed and another 44 injured, of whom 28 sustained grievous injuries.

Immediately on receipt of information about the accident ambulance vans and the Railway medical van accompanied by railway doctors and other medical staff were rushed to the site. After first-aid and necessary medical attention, the injured persons were taken to hospitals for further medical treatment.

EX-gratia payment was made to the next of kin of the dead and to the injured.

The Additional Commissioner of Railway Safety Western Circle, Bombay has held his statutory inquiry into this accident. According to his provisional findings the accident was due to the failure of railway staff.

(Interruptions)

MR SPEAKER If you want this matter to be discussed, please send notice about it. Do not get up abruptly every time... (Interruptions). After the statement there cannot be any questions on it. If you want to ask anything, give a certain notice.